ITEM NO.29 COURT NO.13 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH Petitioner(s)

VERSUS

INDIAN BANKS ASSOCIATION & ANR. Respondent(s)

(IA No. 73829/2024 - CONDONATION OF DELAY IN FILING)

Date : 12-11-2024 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Pankaj Agarwal, Adv.
Ms. Nitya Aggarwal, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Ms. Rakhi Sahijpal, Adv.
Mr. Nitin Bhardwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing on behalf of the Indian Banks Association seeks and is granted time of three weeks to file counter affidavit.

2. List thereafter.

(INDU MARWAH) (NIDHI WASON)
Sr. Adm. cum-PS COURT MASTER (NSH)

Signature Not Verified
Digitally signed by INDU MARWAH
Date: 2024.11.13 16:33:33 IST
Reason: